

Annexure – 4

Name of the corporate debtor: Nirmal Lifestyle Limited; Date of commencement of CIRP: 08-01-2026; List of creditors as on: 12-05-2026

List of Unsecured Financial Creditors (other than unsecured financial creditors belonging to any class of creditors)

(Amount in ₹)

| Sr. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification | Remarks, if any | |
|---------|--|---------------------------|---------------------|---------------------------|---------------------------------------|-------------------------------------|--|------------------------------|-----------------------------|----------------------------|--|--------------------------|------------------------------------|-----------------|--|
| | | Date of Receipt | Amount Claimed | Amount of Claim Admitted | Nature of claim | Amount covered by security interest | Whether Security Interest relinquished? (Yes/No) | Details of Security Interest | Amount covered by Guarantee | | | | | | % share in total amount of claims admitted |
| 1 | Bank of Baroda | 23-01-2026 | 8,81,95,027 | 8,81,95,027 | CD is Corporate Guarantor (Unsecured) | - | | | - | 0.30% | - | - | - | - | |
| 2 | Assets Care & Reconstruction Enterprises Limited | 02-02-2026 | 56,19,19,031 | 56,19,19,031 | Unsecured Creditor | | | | | 1.92% | | | - | - | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | Total | | 65,01,14,058 | 65,01,14,058 | | - | | | - | 2.22% | - | - | - | - | |